

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**RP No.18 of 2015 in IA no. 251 of 2015 & IA No. 187 of 2015 in
Appeal No. 21 of 2014**

Dated: 19th July, 2016

**CORAM: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Indian Wind Energy Association & Anr. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishant Kumar
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Ruchir Mishra &
Mr. Sanjiv K. Saxena for R-10
Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit for R-8 to R-9

ORDER

As agreed by learned counsel of the parties, list the matter on **14th September, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**